

(c) If so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). The Divisional Office of BPCL at Bareilly had been functioning since January, 1984. It was shifted to Agra in January, 1993, in order to have better coordination with Mathura Refinery and to provide better service/attention to the consumers. The Corporation is presently having its Area Sales Office at Bareilly.

[English]

Fluoride Water

835. SHRI M. RAMAKRISHNA REDDY :
SHRI L. RAMANA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state .

(a) whether any plan has been outlayed and villages identified for Centrally Sponsored Fluoride Water Scheme in the Country including Andhra Pradesh;

(b) if so, the details of villages identified, State-wise; and

(c) funds earmarked for the scheme during 1995-96 and 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) and (b). According to the survey carried out by the States during 1991-93, 28,348 habitations were identified as affected with excess fluoride in drinking water as on 1.4.1994. The State-wise details are given in the Statement enclosed.

(c) During 1995-96, Rs 5569.725 lakhs were released to various States/Organisations for tackling the problem of excess fluoride in drinking water. During 1996-97, an outlay of Rs. 10020.0 lakhs (provisional) has been earmarked for the Sub-Missions programme under Rajiv Gandhi National Drinking Water Mission. The amount required for dealing with the problem of excess fluoride will be met out of the above total outlay for the Sub-Missions

STATEMENT

Statewise details of habitations affected by excess fluoride in drinking water

S.N.	State Name	Fluoride
1	2	3
1	Andhra Pradesh	4856
2	Bihar	12

1	2	3
3.	Goa	-
4.	Gujarat	2413
5.	Haryana	397
6.	Himachal Pradesh	738
7.	Karnataka	860
8.	Kerala	237
9.	Madhya Pradesh	201
10.	Maharashtra	39
11.	Manipur	0
12.	Meghalaya	33
13.	Mizoram	0
14.	Orissa	1138
15.	Punjab	1113
16.	Rajasthan	14643
17.	Tamil Nadu	527
18.	Uttar Pradesh	1072
19.	West Bengal	21
20.	UTs	46
Total		28348

Fund Allocation to West Bengal

836. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state :

(a) the total plan allocation in 94-95, 95-96 and non-plan support to West Bengal so far for urban development;

(b) the total World Bank amount sanctioned for specific projects for said period for Calcutta and Howrah Corporations of West Bengal; and

(c) the amount utilised out of them and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) The total plan allocation for West Bengal for urban development programmes during 94-95 and 95-96 is shown in the Statement. There has been no non-plan support given to West Bengal for urban development.

(b) None, Sir.

(c) The details of amounts utilised as against the allocations for 94-95 and 95-96 under various programmes are shown in the Annexure.

STATEMENT

(Rs. in crores)

Name of Scheme	Amount allocated 1994-95	Amount allocated 1995-96	Total	Amount utilised upto 31.3.96 as reported by State Govt.
Integrated Development of Small and Medium Towns (IDSMT) Scheme	0.71	1.10	1.81	0.17
Mega City Scheme	16.10	18.08	34.18	*79.31
Scheme for provision of Infrastructure Facilities in Displaced Persons Colonies of West Bengal	—	**20.00	20.00	1.05

* Includes expenditure against the total releases made from 1993-94 to 1995-96

** Include Rs. 2.33 crores reimbursed to Government of West Bengal against expenditure already incurred

[Translation]

Adulterated Mobil Oil

837 SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state

(a) whether the Government are aware that adulterated mobil oil is being sold in the country,

(b) if so, the details thereof;

(c) the number of persons arrested by the Government in this regard and the action taken against them; and

(d) the effective steps taken by the Government to check to selling of adulterated mobil oil in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T R. BAALU) : (a) to (c). No complaints regarding the sale of adulterated Mobil Oil in the country have been received by the Government

However, during 1995-96, a total number of 3457 Lube samples have been drawn by the Oil Industry, out of which 131 samples have failed to meet the specifications wherein action has been initiated as per the provisions of Marketing Discipline Guidelines against the concerned dealers.

(d) To ensure that no adulterated Mobil Oil is marketed through Retail Outlets, the Oil Industry conducts surprise as well as regular checks at the Retail Outlets and draws samples for test purposes. In respect of samples not conforming to the specifications, action under Marketing Discipline Guidelines is taken.

[English]

Oil Well in Godavari Basin

838. SHRI DADA BABURAO PARANJPE : Will the PRIME MINISTER be pleased to state

(a) whether the report of the one man enquiry committee set up by the Government to go into the causes of the blow out of ONGC's well at Pasarlapudi in Krishna Godavari Basin is still under the consideration of the Government;

(b) if so, the steps taken by the Government to make public the report;

(c) the number of families displaced due to fire, and

(d) the relief given to these families by ONGC?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T R. BAALU) : (a) and (b) The Government has already considered the report of the One-man Enquiry Committee and it is not proposed to make the report public

(c) and (d). While some temporary evacuation was necessary, no family was displaced due to the blow out

Land Ceiling

839 SHRI HARIN PATHAK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state

(a) whether the Union Government have any proposal under consideration to re-determine the land holding limit ceiling;